

Central Administrative Tribunal  
Calcutta Bench

OA No.1467/97

14-6-2005

Present : Hon'ble Mr.N.D. Dayal, Member(A)  
Hon'ble Mr.K.B.S. Rajan, Member(J)

A. Mukherjee and another

-Vs-

S.E. Rly

For the applicant : Mr.B.C. Sinha, Counsel

For the respondents : Mr. K. Sarkar, Counsel

O R D E R

Mr.N.D. Dayal, Member(A)

On prayer of Mr.B.C. Sinha, the learned counsel for the applicant the OA is dismissed as withdrawn. Mr.Sarkar, the learned counsel for the respondents is present.

No costs.

Member(J)

Member(A)